

OA 1735/ 1994

28.2.2001

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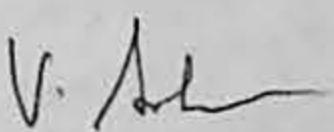
Hon'ble Mr. Justice R.R.K. Trivedi, VC

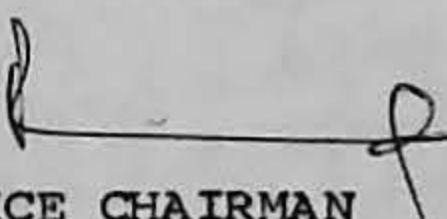
Hon'ble Mr. V. Srikantan, AM.

The list has been revised. None is present for the applicant. We have heard Shri P. Mathur, learned counsel appearing for the respondents.

By this OA, the applicant prayed for a direction to respondents to implement the select list dated 24.4.94 published by Chairman, Railway Recruitment Board, Gorakpur for the post of Staff Nurse against the employment notice No.1/ 93-94 dated 6.6.93. Counter affidavit has been filed in para 4, whereof it has been stated that the applicants have already been posted as Staff Nurse in pursuance of the panel prepared by Railway Recruitment Board and the relief claimed in this OA has been ^{given} ~~fulfilled~~. The OA has been rendered infructuous.

The OA is accordingly dismissed as infructuous. No order as to costs.


ADMINISTRATIVE MEMBER


VICE CHAIRMAN

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